

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.1067 of 2000

New Delhi, this the 3rd day of July, 2001

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

1. Bismillaha Warsi
2. Sh.Ayaz Mohmood Warsi
3. Ms.Atya Warsi
4. Shri Abdul Warsi
All R/o Mohalla Kisrol, Kath Ka Pul
Mohd.Ali Road, Moradabad(U.P.)

(9)
-APPLICANTS

(By Advocate: Ms.Anuradha Priyadarshini)

Versus

1. Union of India through
the Secretary
Ministry of Communication
New Delhi
2. Superintendent
R.M.S., S.H. Division
Saharanpur, U.P.

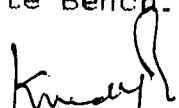
(By Advocate: Shri K.R. Sachdeva)
- RESPONDENTS

O R D E R (ORAL)

By Hon'ble Mr.Kuldip Singh, Member(Judl)

Learned counsel for the respondents has raised a preliminary objection regarding the territorial jurisdiction of this Tribunal to entertain this OA.

2. According to the pleadings in the OA, the applicants are residents of Moradabad (U.P.) and they are employed in Saharanpur. Therefore, this Tribunal does not have jurisdiction to decide this matter and no P.T. has been filed seeking permission to institute this OA in the Principal Bench of the Tribunal. Hence, for lack of jurisdiction, this O.A. be returned for presentation before the appropriate Bench.


Kuldip Singh
Member (Judl.)

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